F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.03.2019

ORDER NO. 53 of 2019

Hon'ble President is pleased to modify the roster order no. 124 of 2018 for CESTAT, Bangalore from 25/03/2019 to 29/03/2019 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member		Customs, Excise and Service Tax Division Bench matters.
(Technical) Hon'ble Hon'ble Sh. P. Dinesha, Member (Judicial)	From 25/03/2019 to 29/03/2019	Single Member Matters

Note:-

 Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

F.No. 01(03)/Roster/CESTAT/2019 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.03.2019

ORDER NO. 54 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 112/2018 for CESTAT, Chandigarh for the period from 01/04/2019 to 05/04/2019 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal,	From 01/04/2019 to	Customs, Excise and
Member (Judicial) and	05/04/2019	Service Tax Division Bench
Hon'ble Sh. C. L. Mahar,		matters.
Member (Technical)		

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.